



**THE GAUHATI HIGH COURT**  
[ HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH ]

**NOTICE**

IT IS FOR INFORMATION TO ALL CONCERNED THAT THE MATTERS PERTAINING TO THE **DIVISION BENCH-I** WILL BE TAKEN UP BY THE **DIVISION BENCH-II** W.E.F. **27<sup>TH</sup> SEPTEMBER, 2021 TO 29<sup>TH</sup> SEPTEMBER, 2021.**

FURTHERMORE, THE SINGLE BENCH OF **HON'BLE MR. JUSTICE SOUMITRA SAIKIA** WILL TAKE UP **CRIMINAL PETITION AND CRIMINAL REVISION PETITION MATTERS (INCLUDING FRESH FILING)** W.E.F. **27<sup>TH</sup> SEPTEMBER, 2021 TO 29<sup>TH</sup> SEPTEMBER, 2021.**

**BY ORDER**

**DATED GUWAHATI, THE 23<sup>RD</sup> SEPTEMBER, 2021.**